## IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.363/Comp./DHC/No.2333-48
Dated: <u>04.02.13</u>

From

The Registrar General Delhi High Court New Delhi

To

(List of Vendors enclosed)

Sub: Quotation for Anti Glare Screen for Wacom Touch Screen Machine

Sir,

This Court intends to purchase Anti Glare Screen for Wacom Touch Screen Machine.

You are requested to submit quotation for the same thereof in a sealed envelope to the undersigned on or before  $\underline{20-02-13}$ . The validity of rates should not be less than 6 months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours truly,

(K.K. Bhati)
Joint Registrar (Computerization)
for Registrar General

1. Dealing Assistant of Computer Cell for information please.

Sd/-(Neeru Nagar) A.O. ( J.) (Comp./Sty.) for Registrar General